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certain services like station cleaning, pay and use toilets, retiring rooms, parking and platforms maintenance etc. is being done on need based manner to improve cleanliness and other services.

MoU between Indian Railways and the Department for International Development, United Kingdom

- 772. SHRI TIRUCHI SIVA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Railways has entered into a Memorandum of Understanding (MoU) with the Department for International Development, United Kingdom (UK);
- (b) if so, the details of the MoU and how this would benefit Indian Railways in producing renewable energy for running the trains; and
- (c) the details of the projects proposed under this MoU, and whether these renewable energy projects would be given to the private sector or the public sector enterprises?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) Yes, Sir.

- (b) The area of co-operation of this MoU envisages to enable energy efficiency and energy self-sufficiency for Indian Railway. The MoU will benefit Indian Railway in field of energy planning, renewable energy planning and deployment including off shore wind and solar energy, energy storage, new energy technologies and off-grid renewable energy services.
- (c) There is no such proposal for giving renewable energy projects to private sector or public sector under this MoU at this stage.

Unmanned level crossings

- 773. SHRI RITABRATA BANERJEE: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the number of unmanned level crossings have increased in the country in the last five years; and
 - (b) if so, the zone-wise details thereof and the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) No, Sir. All

unmanned level crossings (UMLCs) on Broad Gauge (BG) have been eliminated on 31st January, 2019.

Robbery in Delhi-bound Rajdhani, Sampoorna Kranti and Garib Rath Express trains

†774. SHRI MOTILAL VORA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government is aware of the fact that robbers committed a big robbery for about 45 minutes near Fatehpur on the night of 10.01.2020 in Delhi-bound Rajdhani, Sampoorna Kranti and Garib Rath express trains by turning signal red;
- (b) whether it is also a fact that three important trains remained standstill at red signal for 45 minutes which no one took notice of;
- (c) whether it is also a fact that neither Government Railway Police nor Railway Police Force was patrolling at that time; and
- (d) the steps taken by Railways to recover stolen goods and/or compensate passengers who have been looted?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (d) On 10/ 11.01.2020, signal failure incidents occurred between Kurastikala and Malwa Railway stations at Kilometer No. 953/01. The signals were affected for 21 minutes i.e. from 01:35 to 01:37 hrs. and 01:59 to 02:18 hrs. by unknown miscreants resulting in detention of the Train no. 12309 (Kolkata Rajdhani) for 2 minutes, Train no. 12393 (Sampoorna Kranti SF Express) for 19 minutes and Train no. 22406 (ANVT BGP Garib Rath) for 12 minutes at red signal. On the basis of complaints of 04 passengers, Government Railway Police (GRP), Fatehpur has registered 04 cases of theft of passengers' belongings/snatching in 03 Trains i.e. Train nos. 12309, 12393 and 22406 and took up investigation. These cases are registered with QRP, Fatehpur vide Crime Nos. 09/2020 u/s 380 Indian Penal Code (IPC) against unknown for incident of Train no. 12309; 02/2020 u/s 380, 356 IPC & 03/2020 u/s 380 IPC against unknown for incident of Train no. 12393 and 06/2020 u/ s 380, 356 IPC against unknown for incident of Train no. 22406. Railway Protection Force (RPF), Fatehpur has also registered a case vide Crime No. 11/2020 and 12/2020 u/s 174 C, 147 of The Railways Act against unknown for signal failure incidents. On receipt of information about the incident, GRP & RPF personnel immediately rushed to

[†]Original notice of the question was received in Hindi.